

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 786/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Krystal Integrated Services Pvt.Ltd.  
V/s  
City Fresh Retail Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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37	Prasad Saravakar Advocate for Petitioner		
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Takes of Settlement going on. May be adjourned  
for Three weeks 

**ORDER**

**T.C.P. No. 786/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives<sup>of</sup> both the sides are present.
2. Adjourned to **23.11.2017**.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date : 13.10.2017

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Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

(noted)